

234/604

MOST URGENT
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 27764-27813
/Genl./Circulation/West/THC/2025

Dated, Delhi the 16/10/25

Sub.:- Compliance of direction Dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of letter No. 33130-33143/R.R (Sessions)/South/Saket/2024 dated 08.10.2025 along with its enclosure i.e. Mark 'A' (Record of 66 Cases in which all Criminal Appeals/Revisions for the year 2017 are identified by Record Room (Sessions), South District during the period w.e.f. 16.09.2025 to 27.09.2025 for weeding out) bearing diary no. 10694 dated 14.10.2025 received, on the subject cited above, from Ms. Manika, Ld. Officer In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 66 Cases in which all Criminal Appeals/Revisions for the year 2017 are identified by Record Room (Sessions), South District during the period w.e.f. 16.09.2025 to 27.09.2025 for weeding out) be sent to Record Room Sessions through Official E-Mail ID : rrst.ddc@ddc.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases as mentioned in the Mark 'A' (Record of 66 Cases in which all Criminal Appeals/Revisions for the year 2017 are identified by Record Room (Sessions), South District during the period w.e.f. 16.09.2025 to 27.09.2025 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
3. A.O. (Judicial)/Branch Incharge, Bail & Filing Section, Tis Hazari Courts, Delhi.
- ✓ 4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court) - 05/
Officer Incharge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 33130 - 33143 /R.R (Sessions)/South/Saket/2024

Dated: 8/10/25

To,

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/
Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl.
Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).
Ref.: Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

It is to apprise you that record of 66 cases in which all Criminal Appeals/Revisions, for the year, 2017 in Record Room (Sessions), South District, identified during the period w.e.f. 16.09.2025 to 27.09.2025, have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the earliest as to whether any appeal in respect of matters shown in Mark-'A' are pending before the Trial Courts or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-'A' with this letter on *layers* to onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the same to the courts of their district and confirmation be also sent to Record Room Sessions through official e-mail id i.e. rrst.ddc@ddc.nic.in within 15 days. If reply not received at the stipulated time, it will presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(Manika)

Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-'A'.

							MARK 'A'
SL. NO.	CNR/CIS NO.	CASE NO.	CASE TITLE	DATE OF DECISION	DECIDED AS	GOSHWARA NO.	COURT NAME
1.	DLST010033942017	M.NO.08/2017	RAJEEV SHARMA VS JAGDISH CHANDRA AGGARWAL	19.07.2017	DISMISSED IN DEFAULT	472/F/2017	MS. ASHA MENON, THEN LD. DISTT. & SESSION JUDGE, SOUTH.
2.	DLST010033912017	M NO.09/2017	RAJEEV SHARMA VS JAGDISH CHANDRA AGGARWAL	19.07.2017	DISMISSED IN DEFAULT	473/F/2017	MS. ASHA MENON, THEN LD. DISTT. & SESSION JUDGE, SOUTH.
3.	DLST010033952017	M NO.10/2017	RAJEEV SHARMA VS JAGDISH CHANDRA AGGARWAL	19.07.2017	DISMISSED IN DEFAULT	474/F/2017	MS. ASHA MENON, THEN LD. DISTT. & SESSION JUDGE, SOUTH.
4.	DLST010043782017	TP NO.024/2017	RANJEET SINGH VS SRUN SHARMA	25.07.2017	DISPOSED OFF	476/F/2017	MS. ASHA MENON, THEN LD. DISTT. & SESSION JUDGE, SOUTH.
5.	DLST010075482017	CA NO.233/2017	STATE VS MOHIT	09.10.2017	DISMISSED	480/F/2017	DR. SATINDER KUMAR GAUTAM SPECIAL JUDGE (NDPS), SOUTH.
6.	DLST010074282017	CR NO.324/2017	SUNIL JAIN VS ROHIT JAIN	10.10.2017	DISMISSED	483/F/2017	DR. SATINDER KUMAR GAUTAM SPECIAL JUDGE (NDPS), SOUTH.
7.	DLST010047552017	CR NO.236/2017	RAJ KUMAR VS LALITA	12.10.2017	DISMISSED	484/F/2017	DR. SATINDER KUMAR GAUTAM SPECIAL JUDGE (NDPS), SOUTH.
8.	DLST010056002017	CR NO.270/2017	ASHOK KUMAR JHUNJHUNWALA VS TECHNOLOGY DEVELOPMENT BOARD	13.10.2017	DISMISSED	485/F/2017	DR. SATINDER KUMAR GAUTAM SPECIAL JUDGE (NDPS), SOUTH.
9.	DLST010078722017	CA NO.242/2017	SUNIL KUMAR VS STATE	14.10.2017	MODIFIED	486/F/2017	DR. SATINDER KUMAR GAUTAM SPECIAL JUDGE (NDPS), SOUTH.
10.	DLST010032392017	CR NO. 153/2017	RESIDENT WELFARE ASSOCIATION VS B.C. PATEL	16.10.2017	DISMISSED	487/F/2017	DR. SATINDER KUMAR GAUTAM SPECIAL JUDGE (NDPS), SOUTH.
11.	DLST010079752017	CR NO.353/2017	CAD CAM MASTERS VS DINESH MEHRA	17.10.2017	WITHDRAWN	488/F/2017	DR. SATINDER KUMAR GAUTAM SPECIAL JUDGE (NDPS), SOUTH.
12.	DLST010077972017	CR NO.342/2017	DR. PARUL VASHISHT VS STATE	23.10.2017	REMAND BACK	489/F/2017	DR. SATINDER KUMAR GAUTAM SPECIAL JUDGE (NDPS), SOUTH.
13.	DLST010035522017	CR NO.174/2017	SHEETAL PRASAD SINGHA CS DHARMAPAL SINGH	30.11.2017	REMAND BACK	490/F/2017	DR. SATINDER KUMAR GAUTAM SPECIAL JUDGE (NDPS), SOUTH.

14.	DLST010022792017	Cr NO.106/2017	STATE VS SANDEEP KHARI	07.06.2017	ALLOWED	535/F/2017	MS SUNENA SHARMA ASJ-03, SOUTH.
15.	DLST010072282016	CR NO.8460/2016	SKM REFCON VS ABHINAV KANTI	10.07.2017	WITHDRAWN	536/F/2017	MS SUNENA SHARMA ASJ-03, SOUTH.
16.	DLST010072272016	CR NO.8461/2016	SKM REFCON VS BIPIN AGGARWAL	10.07.2017	WITHDRAWN	537/F/2017	MS SUNENA SHARMA ASJ-03, SOUTH.
17.	DLST010038422016	CA NO.8259/2016	PRAMOD TRIPATHI VS RAM KISHAN BANGA	20.07.2017	DISMISSED	540/F/2017	MS SUNENA SHARMA ASJ-03, SOUTH.
18.	DLST010015942017	CR NO.75/2017	PANKAJ DAYAL VS STATE	24.07.2017	ALLOWED	541/F/2017	MS SUNENA SHARMA ASJ-03, SOUTH.
19.	DLST010032882017	CA NO. 114/2017	NAGINA VS ARFEENUDDIN	25.07.2017	DISMISSED	543/F/2017	MS SUNENA SHARMA ASJ-03, SOUTH.
20.	DLST010020742017	CA NO.58/2017	ARFEENUDDIN VS NAGINA	25.07.2017	DISMISSED	544/F/2017	MS SUNENA SHARMA ASJ-03, SOUTH.
21.	DLST010046972017	TP CRL. NO.28/2017	M/S PACKWELL PACKAGING VS ALCOME PERFUMES & COSMETIC	09.08.2017	DISPOSED OFF	546/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
22.	DLST010047302017	TP CRL. NO.26/2017	DEVVRAT IMPEX P. LTD. VS VINOD THOMAS	10.08.2017	DISPOSED OFF	547/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
23.	DLST010047292017	TP CRL. NO.27/2017	DEVVRAT IMPEX P. LTD VS AMIT MOHAN LAL SARAF	10.08.2017	DISPOSED OFF	548/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
24.	DLST010050002017	TP CRL. NO.29/2017	NEETU PAVAN MANIKTALIA VS STATE	11.08.2017	WITHDRAWN	550/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
25.	DLST010035122017	TP CRL. NO.21/2017	STATE VS GHANSHYAM DUITTA	08.09.2017	WITHDRAWN	552/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
26.	DLST010060642017	CR NO.286/2017	HAR KISHAN SINGH VS STATE	13.09.2017	WITHDRAWN	553/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
27.	DLST010001542013	CA NO.8058/2016	GULSHAN SINGH VS HARI SINGH	14.09.2017	DISMISSED	554/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
28.	DLST010004502017	CR NO.37/2017	SYED SHAKEEB ANWAR VS STATE	15.09.2017	DISMISSED	555/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
29.	DLST010012092016	CR NO. 8203/2016	ANITA JAIN VS M/S T.K. LEASING & FINANCE PVT LTD	18.09.2017	DISMISSED	556/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.

30.	DLST010012102016	CR NO. 8204/2016	ANITS JAIN VS M/S SHREE DOGE LEASING & INVESTMENT PVT LTD.	18.09.2017	DISMISSED	557/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
31.	DLST010012112016	CR NO.8205/2016	ANITA JAIN VS RAM NIWAS DAGA	18.09.2017	DISMISSED	558/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
32.	DLST010012122016	CR NO.8206/2016	ANITA JAIN VS RAM NIWAS DAGA	18.09.2017	DISMISSED	559/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
33.	DLST010072592017	TP CRL NO. 30/2017	ANKUSH AGNIHOTRS VS STATE	18.09.2017	DISMISSED	560/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
34.	DLST010020322015	CR NO.8156/2016	RADHA VS KISHAN LAL	25.09.2017	ALLOWED	561/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
35.	DLST010011322016	CA NO.8181/2016	SINGH RAJ VS STATE	06.10.2017	DISPOSED OFF	562/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
36.	DLST010080122017	TP CRL. NO.32/2017	PRAMOD KUMAR RASTOGI VS STATE	11.10.2017	DISMISSED	564/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
37.	DLST010080842017	TP CRL. NO. 33/2017	BIJENDER YADAV VS STATE	13.10.2017	DISMISSED	565/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
38.	DLST010000862016	CR. NO. 8035/2016	MOHD. AZAM @ KALLY VS STATE	02.11.2017	PARTLY ALLOWED	567/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
39.	DLST010082372017	M. NO. 19/2017	PRAMOD KUMAR RASTOGI VS STATE	24.10.2017	DISMISSED	566/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
40.	DLST010006082015	CA. NO. 8093/2016	ARUN KUMAR VS STATE	05.11.2017	DISPOSED OFF	568/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
41.	DLST010090332017	TP CRL NO. 36/2017	GUDDU VS STATE	17.11.2017	DISPOSED OFF	569/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
42.	DLST010091512017	TP. CRL. NO. 37/2017	RAJ SINGH VS STATE	24.11.2017	DECLINE	571/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
43.	DLST010031142016	M.. NO. 610272016	M/S MMT'C LTD. VS. M/S AURAM JEWELLARY EXPORTS PVT. LTD.	28.11.2017	DISMISSED	572/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
44.	DLST010085432017	TP CRL. NO. 34/2017	M/S RITU SINGH VS BALWAN SINGH	28.11.2017	DISMISSED	573/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
45.	DLST010079782017	M. NO.17/2017	KULDEEP SINGH DAHIYA VS STATE	30.11.2017	CLOSED	574/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.

46.	DLST010093542017	TP. CRL. NO. 40/2017	STATE VS JAGGU & DEEPA ARYA	04.12.2017	DECLINE	575/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
47.	DLST010021942015	CA. NO. 8167/2016	SANT RAM VS STATE	07.12.2017	DISPOSED OFF	576/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
48.	DLST010095112017	TP. CRL. NO. 41/2017	SWAMI SADACHARI OM JI VS STATE	08.12.2017	DECLINE	577/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
49.	DLST010093232017	TP. CRL. NO. 39/2017	PIA AGGARWAL VS STATE	12.12.2017	DISMISSED	578/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
50.	DLST010002632014	CR. NO. 8043/2016	STATE VS K.S.MEHRA	18.12.2017	DISMISSED	579/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
51.	DLST010004452013	CR. NO. 8099/2016	STATE VS K.S. MEHRA	18.12.2017	ALLOWED	580/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
52.	DLST010000352014	CR. NO. 8024/2016	VIMLA MEHRA VS STATE	18.12.2017	DISMISSED	581/F/2017	MS ASHA MENON, LD. DISSTT. & SESSIONS JUDGE,, SOUTH.
53.	DLST010093572017	CR. NO. 423/2017	GAJENDER SHARMA VS VINOD KUMAR SHARMA	04.12.2017	WITHDRAWN	582/F/2017	SH. RAJESH KUMAR SINGH, SPL. JUDGE(NDPS), SOUTH.
54.	DLST010061882017	CR. NO. 290/2017	RAVINDER PRATAP SINGH VS STATE	04.12.2017	DISMISSED	583/F/2017	SH. RAJESH KUMAR SINGH, SPL. JUDGE(NDPS), SOUTH.
55.	DLST010093912017	CR. NO. 428/2017	JITIN GULATI VS STATE	05.12.2017	WITHDRAWN	584/F/2017	SH. RAJESH KUMAR SINGH, SPL. JUDGE(NDPS), SOUTH.
56.	DLST010093922017	CR. NO. 429/2017	JITIN GULATI VS STATE	05.12.2017	WITHDRAWN	585/F/2017	SH. RAJESH KUMAR SINGH, SPL. JUDGE(NDPS), SOUTH.
57.	DLST010035072017	CR. NO. 173/2017	ADESH NARAIN VS STATE	06.12.2017	ALLOWED	586/F/2017	SH. RAJESH KUMAR SINGH, SPL. JUDGE(NDPS), SOUTH.
58.	DLST010063292017	CR. NO. 203/2017	ELWATI VS STATE	11.12.2017	DISMISSED	587/F/2017	SH. RAJESH KUMAR SINGH, SPL. JUDGE(NDPS), SOUTH.
59.	DLST010079772017	CR. NO. 248/2017	VIKASH CHANDEL VS STATE	13.12.2017	ACQUITTED	588/F/2017	SH. RAJESH KUMAR SINGH, SPL. JUDGE(NDPS), SOUTH.
60.	DLST010076132017	CR. NO. 338/2017	ANITA JAIN VS GURMEET SINGH	13.12.2017	DISMISSED	589/F/2017	SH. RAJESH KUMAR SINGH, SPL. JUDGE(NDPS), SOUTH.
61.	DLST010035312017	CA. NO. 130/2017	NAWAL KISHORE V SHANKAR LAL	14.12.2017	DISMISSED	590/F/2017	SH. RAJESH KUMAR SINGH, SPL. JUDGE(NDPS), SOUTH.

62.	DLST010071552017	CA. NO. 219/2017	ANITA VS RAJEEV SOOD	19.12.2017	ALLOWED	591/F/2017	SH. RAJESH KUMAR SINGH, SPL. JUDGE(NDPS), SOUTH.
63.	DLST010078362017	CR. NO. 344/2017	MUNEEV KUMAR REHMAN VS TAUFIQ UR REHMAN	19.12.2017	DISPOSED OFF	592/F/2017	SH. RAJESH KUMAR SINGH, SPL. JUDGE(NDPS), SOUTH.
64.	DLST010081892017	CR. NO. 254/2017	ELIZABETH EKKA VS STATE	21.12.2017	DISMISSED	593/F/2017	SH. RAJESH KUMAR SINGH, SPL. JUDGE(NDPS), SOUTH.
65.	DLST010045942017	CR. NO. 224/2017	SHREE RAM MOHAN VS GOVT. OF NCT OF DELHI	21.12.2017	DISMISSED	594/F/2017	SH. RAJESH KUMAR SINGH, SPL. JUDGE(NDPS), SOUTH.
66.	DLST010096982017	CA. NO. 335/2017	SATYAVIR SINGH VS GIRINDER SINGH DHILLON	23.12.2017	DISMISSED	595/F/2017	SH. RAJESH KUMAR SINGH, SPL. JUDGE(NDPS), SOUTH.